



THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/2913/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahmud Ahmed
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 30th May 2019.

Sub: Restricted holiday.

Ref:- Your letter No.SPL/CBI/04-2017/240 dated 24.05.2019.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for Restricted holiday on 01.06.2019, has been granted/rejected. The Special Judge, CBI, Addl. CBI Court No.1 and in his absence the Special Judge, CBI, Addl. Court No. 2 and in his absence the Special Judge, CBI, Addl. CBI Court No.3 will remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-131/1994/2914/A, dated 30.05.19
Copy to :

- 1.The Special Judge, CBI, Addl. CBI Court No.1.
- 2.The Special Judge, CBI, Addl.Court No. 2.
3. The Special Judge, CBI, Addl. CBI Court No.3.
- ✓ 4. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)